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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/162/(IB)/2018  
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD  
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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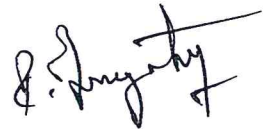
1. H Siddarth  
for P. Giridharan

Counsel for Operational  
Creditor



2. MONIYASAMY. R

VETRIVEL EXPLOSIVES  
P. LTD



**ORDER**

Counsel for petitioner present. Representative of the respondent present. Counsel for the petitioner stated that the proposal for settlement placed by the respondent is not acceptable. Counsel for respondent prayed for time to make a fresh proposal stating that they are making all efforts to settle the matter. Time is enlarged finally with a direction that if the settlement talks fail, the respondent may file counter and make submissions on the next date of hearing. Put up on 13.07.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)